

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 3891 – JK (LD) of 2026
DATED:- 25 - 03 - 2026

Sanction is hereby accorded to the appointment of officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) in the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

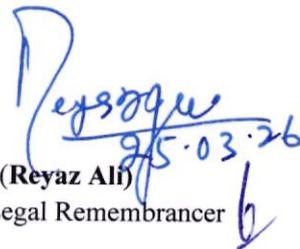
Commissioner/Secretary to Government

Dated:- 25.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (ACS), Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned.
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali)
Deputy Legal Remembrancer

Annexure to the Government Order No. 3891-JK (LD) of 2026 dated 25.03.2025.

S.No.	Title of the case	OIC
1.	Appeal 28,29,30 against arbitrations award titled Jaguar Overseas Vs JKPDC (Baramulla/Anantnag/ Pulwama) RGGVY	Mr. Mukhtar Ahmad Mir, AEE (Civil), GT Pampore/LJHP, Mobile No. 7006856313
2.	SWP No. 3726/2019 titled Imtiyaz Ahmad Wani Vs State	
3.	SWP No. 1236/2022 titled Gh. Ahmad Mir Vs State	
4.	CCP No. 85/2016 titled Mohd. Amin Dar Vs State	
5.	SWP No. 2133/2017 WPC No. 319/2024 titled Mohd. Muzamil Tantaray Vs State of J&K & Ors.	
6.	CCP No. 296/2024 titled M/s Sheikh Engineers Vs State	Mr. Rizwan Ghani, AEE (Mech.), GD USHP-II Kangan, Mobile No. 8082700725
7.	LPA 180/2024 titled M/s Sheikh Engineers Vs State	
8.	SWP No. 742/2014 titled Abdul Hameed Khanday Vs State	
9.	SWP No. 12/2017 titled Mohd. Shafi Shah Vs State	
10.	SWP No. 854/2017 titled Basher Ahmad Wani Vs State	
11.	SWP No. 955/2017 titled Gh. Mohi-uddin Raina Vs State	
12.	CP No. 86/2020 titled Mir Mudasar Vs M. Raju UT J&K	
13.	SWP No. 2703/201 titled Abdul Ahad Dar Vs State	
14.	WPC No. 3325/2025 titled Adil Bashir Vs UT of J&K & Ors.	
15.	CCPS No. 527/2022 titled Qazi Qamar - Ud -Din Vs State	
16.	SWP No. 2703/2018 titled Abdul Rahman Ganaie Vs State	
17.	WPC No. 2704/2023 titled Light Enterprises Vs UT J&K & Ors	
18.	SWP No. 2953/2023 titled Sheikh Engineers & Co. Vs UT J&K & Ors.	
19.	SWP No. 2743/2018 titled Gh. Hassan Chesti Vs State	Mr. Mohd. Ashraf Wani, AEE, GD Ganderbal, Mobile No. 7889493450
20.	OWP No. 2959/2023 titled Sheikh Engineers & Co. Vs UT J&K & Ors.	Mr. Asif, AEE, GD USHP-I Sumbal, Mobile No. 8825081669

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21.	OWP No. 20/2023 titled Zahoor Ahmad Mir Vs UT of J&K & Ors.	Mr. Farooq Ahmad Sheikh, Senior Assistant, SE-II PDC Bemina Srinagar Mobile No. 7006695043
22.	Arbitration Petition No. 72/2023 titled S.P. Singla Constructions Pvt. Ltd. Vs JKSPDCL	Mr. Vikay Kumar, AEE, BHEP, Cell No. 9906102172
23.	WP(C) No. 2973/2022 titled M. Naseer U Zaman Vs Managing Director JKSPDC and Ors	Mr. Dawanjeet Singh, Administrative Officer, JKPDC, Cell No. 9419134752, Email ID: co.admsectionjkpdc@gmail.com
24.	Arb (P) 72/2023, Titled S P Singla Constructions Pvt. Ltd. Versus JKPDC	Mr. Manzoor Ahmad (Assistant Executive Engineer) BHEP, Cell No.:7006610065
25.	O.A. No. 778/2025 titled Rekha Devi Vs Managing Director JKSPDC and ors	Mr. Dawanjeet Singh / AO JKPDC Cell No.9419134752, Email.ID: co.admsectionjkpde@gmail.com

Rekha Devi

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